

NAME OF CORPORATE DEBTORS: M/S GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED AND M/S BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED

CIN: U70102DL2009PTC196389 / U72300DL2006PTC149113

Date of commencement of Joint CIRP 04-12-2023 (Order received to IRP on 05-12-2023)

List of creditors as on: 10-02-2026

List of Unsecured financial creditors other than Financial Creditors belonging to any class of creditors (Amount in INR)

Sl. NO.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dharampal Satyapal Limited		1,96,73,13,107.00	1,78,42,34,056.51	Loan given	-	NO	25.73%	-	NIL	18,30,79,050.49	-	Claim amount not admitted pertains to Claim made for period after Insolvency Commencement Date
2	Grand Express Developers Pvt Ltd		33,97,12,698.00	-	Claimed License Fees / Renetals on Allotment alleged to be made to them	-	YES	-	-	NIL	-	##### #####	Requisite Documents not provided by Claimant despite multiple reminders
	TOTAL		2,30,70,25,805.00	1,78,42,34,056.51	-	-	-	25.73%	-	-	18,30,79,050.49	33,97,12,698.00	-